

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 257/2021

In the matter of:

Ram Prakash Shehrawat ...Applicant

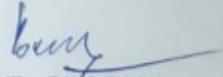
Versus

Govt. of NCT of Delhi & Ors. ...Respondents

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Filed by:



(Dr. BMS Reddy)

Sr. Environmental Engineer

New Delhi:

Dated: 18.02.2021.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 257/2021

In the matter of:

Ram Prakash Shehrawat ...Applicant

Versus

Govt. of NCT of Delhi & Ors. ...Respondents

**COMPLIANCE REPORT ON BEHALF OF DELHI POLLUTON
CONTROL COMMITTEE WITH RESPECT TO ORDER DATED
01.11.2021.**

IT IS MOST RESPECTFULLY SHOWETH:

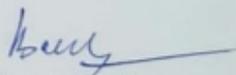
1. That this Hon'ble Tribunal took up the above referred matter on 01.11.2021 and was pleased to constitute a joint committee comprising of DPCC, District Magistrate (South Delhi) and concerned Dy. Commissioner of Police of having territorial jurisdiction in the matter. It was directed to visit the site and find out whether there is violation of environmental norms and environmental laws by respondent 2 and 3. Further it was directed to take remedial measures if the complaint found correct.

2. That, in compliance of order dated 01.11.2021, Joint Committee comprising of officials of Delhi Pollution Control Committee (DPCC), District Magistrate (New Delhi) and concerned Dy. Commissioner of Police (South West) inspected the site near Mahipalpur Rangpuri Road,

Traffic Junction (Chotti Batti) on 06.11.2021. Official from South Delhi Municipal Corporation (Najafgarh Zone) was also present during the inspection.

3. That, during the inspection, it was observed that Shri Manoj Sehrawat S/o Shri Rajinder Sehrawat and Shri Ashok Sehrawat S/o Shri Rajinder Sehrawat are having their residences at the site. Shri Manoj Sehrawat is also engaged in trading of Building Construction Materials in front of his residence in an area of approx. 200 sq. yards. Shri Ashok Sehrawat is not engaged in any kind of trading of Building Construction Materials at the said site and is having residence as well owner of few shops engaged in trading of General Goods. Photographs were also taken and annexed with inspection report.
4. That, no violation w.r.t dust control was observed at the time of inspection. The building material was found covered and sprinkling of water was also observed. Copy of the inspection report alongwith photographs is annexed herewith as ANNEXURE I.

The present compliance report may kindly be taken on record.



(Dr. BMS Reddy)

Sr. Environmental Engineer

Annexure - 1**Inspection Report in compliance of O.A. No 257/2021 in the matter of Ram Prakash Sehrawat Vs. Govt. of NCT of Delhi & Ors.**

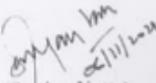
As directed by Hon'ble National Green Tribunal in the aforementioned matter, a team comprising of officials of DPCC, District Magistrate (New Delhi) and concerned Deputy Commissioner of Police (South West) inspected the site near Mahipalpur Rangpuri Road, Traffic Junction (Chotti Batti) on 06.11.2021. Official from South Delhi Municipal Corporation (Najafgarh Zone) was also present during the inspection.

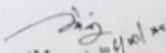
It was observed that Shri Manoj Sehrawat S/o Shri Rajinder Sehrawat and Shri Ashok Sehrawat S/o Shri Rajinder Sehrawat are having their residences at the site. Shri Manoj Sehrawat is also engaged in trading of Building Construction Materials in front of his residence in an area of approx. 200 sq. yards. Shri Ashok Sehrawat is not engaged in any kind of trading of Building Construction Materials at the said site and is having residence as well as owner of few shops engaged in trading of General Goods. During the inspection, some photographs were also taken and the same are annexed as **Annexure-I**.

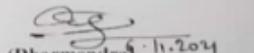
No violation w.r.t. dust control was observed at the time of inspection. The building material was found covered and sprinkling of water was also observed.

Officials of SDMC was requested to keep a regular vigil and also check about the requirement of license under SDMC Rules/Acts and take necessary action accordingly, if required.

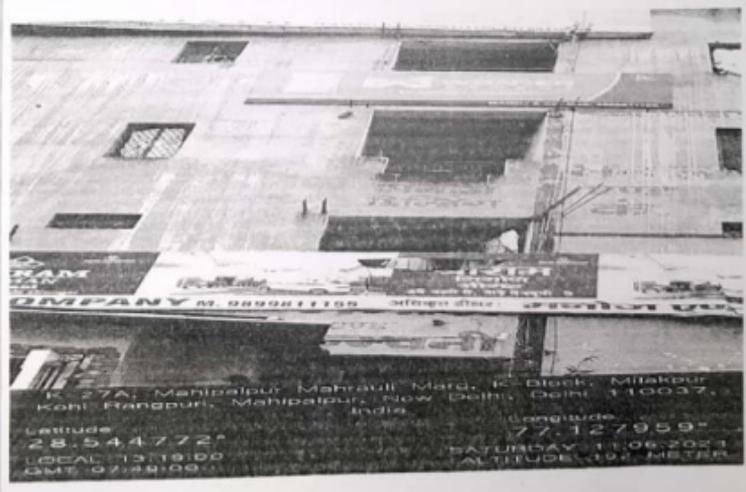

(A.P. Mishra)
SDM (Vasant Vihar)


(Sanjay Vatts)
Eny. Engineer, DPCC


(Monu)
JEE (Civil), SDMC


(Dharmendra)
SI, PS - Vasant Kunj (South)

Annexure-I



 6/11/2021
 